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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

ORDER

In pursuance of letter No.2542/Accessibility Committee/DHC dated 24.11.2023, of High Court of Delhi, New Delhi, Ms. Kamlesh Wadhwa, Sr. PA/Branch Incharge, E-Sewa Kendra-cum-Facilitation Center, Tis Hazari Courts, Delhi (Mobile No.9899642324) is hereby appointed as Nodal Officer for all branches of West District to render necessary assistance for escalating the requests of Persons with Disabilities, **with immediate effect**.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

*Vinod Kumar*

30/11/2023

(VINOD KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT)

No. 1377/41870-41967 /Committee/Gaz./PDJ West/2023

Dated, Delhi the 30/11/23

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi
3. The Officer Incharge, General Branch, West District, Tis Hazari Courts, Delhi.
4. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
5. All the Branch Incharge/DDO of West District, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Computer Branch, Tis Hazari Courts, Delhi.
7. Ms. Kamlesh Wadhwa, Branch Incharge, E-Sewa Kendra-cum-Facilitation Centre, Tis Hazari Courts, Delhi with the request to submit a compliance report to the Hon'ble Accessibility Committee of the Hon'ble High Court of Delhi, New Delhi.
8. The PS to the undersigned
9. The Reader to the undersigned
10. The Official concerned.
11. O/o CMM, West District, Tis Hazari Courts, Delhi.
12. Scanning Room No.282, Tis Hazari Courts, Delhi.
13. For uploading on LAYERS.
14. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi for necessary compliance.

*Vinod Kumar*

30/11/2023

PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT)

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